

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No.38/MP/2018

Subject : Petition for extension of cut-off date of Mauda Super Thermal Power Station, Stage-I (2 x 500 MW) from 31.3.2017 to 31.3.2019.

Petitioner : NTPC Limited

Respondent : MPPMCL & others

Date of hearing : **9.3.2018**

Coram : Shri P.K. Pujari, Chairperson
Shri A.K. Singhal, Member
Shri A.S. Bakshi, Member
Dr. M.K. Iyer, Member

Parties present : Shri Shyam Kumar, NTPC
Shri Manish Jain, NTPC

Record of Proceedings

The petition has been filed for extension of cut-off date of Mauda Super Thermal Power Station, Stage-I for the period from 31.3.2017 to 31.3.2019.

2. During the hearing, the representative of the petitioner made detailed submissions in the matter and prayed that the relief may be granted as prayed for in the Petition.

3. The Commission, after hearing the representative of the petitioner admitted the Petition and directed to issue notice to the respondents.

4. The Commission also directed the petitioner to submit the copies of correspondences made with Railways & RITES in support of the efforts made by the petitioner to complete the works related to Railway siding within cut-off date. The same shall be filed on affidavit, with advance copy to the respondent on or before 20.3.2018. The respondents shall file their replies with an advance copy to the other, on or before **2.4.2018**. Rejoinder, if any, by **9.4.2018**.

5. Matter shall be listed for hearing on 10.4.2018. Pleadings in the matter shall be completed prior to the said date of hearing.

By order of the Commission

**-Sd/-
(T. Rout)
Chief (Law)**

